## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/17/2017

NAME OF THE PETITIONER(S)

: S.P. VELUMANI

NAME OF THE RESPONDENT(S)

: MAGNUM SPINNING MILLS INDIA PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR Counsel For Respondents
R. ASHOKKUMAR

## ORDER

Counsel for Petitioner present. Counsel for Respondent filed counter. However, Counsel for Respondent submitted that there is a mention in the counter but C.D. has not been supplied and also documents filed are informal. Counsel for Respondent is directed to supply the CD and translate the documents which are in Tamil. Counsel for Petitioner will file rejoinder. Put up on 10.08.2017 at 10.30 A.M.

J. vijajudom.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)